

1	2	3
1963	17.86	7.30
1964	16.95	8.13
1965	17.82	9.38
1966	17.09	10.02

**VIOLATION OF STANDING ORDERS BY  
H.E.L.**

875. SHRI BALACHANDRA  
MENON: SHRI M. V.  
BHADRAM:

Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state;

(a) whether it is a fact that complaints have been received by Government from the workers of the H.E.L. to the effect that the management of the Bharat Heavy Electricais Ltd., Ranipur, Hardwar, have violaced the Industrial Employment (Standing Orders) Act by not implementing provisions of the said orders; and

(b) if so, what steps Government propose to take in th<sub>e</sub> matter?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI FAKHRUDDIN ALI AHMED): (a) No, Sir.

(b) Does not arise.

**REGULATION OF IMPORTS BY NEPAL**

876. SHRI K. SUNDARAM: Will the Minister of COMMERCE be pleased to state:

(a) whether it is a fact that Government of Nepal is considering regulation of imports from India by introducing licence system:

(b) if so, the details of the proi and

(c) the reaction of the Government of India in the matter?

THE MINISTER OF COMMERCE (SHRI DINESH SINGH): (a) Yes, Sir.

(b) and (c) Details of the proposal are awaited. As soon as these are received, the matter will be considered and suitable action taken by Government.

**NT INDUSTRIAL VENTURES BETWEEN  
INDIA AND ITALY**

877. SHRI SURJIT SINGH ATWAL: Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state:

(a) whether Government hav<sub>e</sub> any proposal under consideration for pro motion of Joint Industrial Ventures eo India and Italy; and

(b) if so, the details thereof?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI FAKHRUDDIN ALI AHMED): (a) and (b) The possibility of setting up mor<sub>e</sub> Indo-Italian joint ventures was, *inter alia*, discussed at the Second Meeting of the Indo-Italian Joint Commission held in New Delhi from 9th—20th May, 1967. It wa<sub>s</sub> agreed at the discussions that the Italian Government would explore the sectors in which Indo-Italian joint ventures could be possible in the field of electronic industry.

**FOREIGN PRIVATE INVESTMENT**

542. SHRI SITARAM JAIPURIA: Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state:

(a) whether it i<sub>s</sub> a fact that the Secretaries' Committee which was working on the formulation of a comprehensive policy defining the Government's approach to foreign private investment has submitted its report;

(b) if so, what are the details there of; and

fTransferred from the 7th June, 1967.